

ITEM NO.113

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 266/2008

BHANWAR SINGH NATHAWAT & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(with appln. (s) for stay)

WITH

W.P.(C) No. 238-239/2009(With Office Report)

W.P.(C) No. 300/2009

(With appln.(s) for impleadment and Office Report)

W.P.(C) No. 123/2010(With Office Report)

W.P.(C) No. 198/2010(With Office Report)

SLP(C) No. 9750-9753/2011

(With prayer for Interim Relief and Office Report)

W.P.(C) No. 259/2011(With Office Report)

SLP(C) No. 5545/2012

(With prayer for Interim Relief and Office Report)

W.P.(C) No. 73/2012(With Office Report)

W.P.(C) No. 698/2013(With Office Report)

W.P.(C) No. 1097/2013

(With appln.(s) for directions and Office Report)

W.P.(C) No. 28/2014(With office Report)

SLP(C) No. 5006/2014

(With prayer for Interim Relief and Office Report)

Date : 06/08/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. U.K. Unyal, Sr. Adv.
In SLP 9750-9753 Mr. Dinesh Kumar Garg, Adv.
Of 2011

Mr. Pranesh ,Adv.

Signature Not Verified

Mr. M.R. Calla, Sr. Adv.

Digitally signed by

Ms. Pratiksha Sharma, Adv.

Parveen Kumar Chawla

Date: 2014.08.08

16:50:29 IST

Mr. Gaurav Dave, Adv.

Mr. Ankit Acharya, Adv.

Reason:

For Mr. Mohan Pandey,AOR(NP)

Mr. M. C. Dhingra ,Adv.

2

Mr. D.P. Chaturvedi, Adv.
For Mr. S. N. Bhat,AOR(NP)

Mr. E. C. Agrawala ,Adv.

Mr. Rajesh Kumar, Adv.
Mr. Dheeraj Gupta, Adv.

Mr. Mahabir Singh, Sr. Adv.
Mr. S.P.Singh Chauhan, Adv.
Mr. Gagandeep Sharma, Adv.
For Mr. Nikhil Jain,AOR(NP)

Mr. S. K. Sabharwal,AOR(NP)

For Respondent(s)
(UOI)

Mr. Gaurav Sharma, Adv.
Ms. Asha G. Nair, Adv.
For Mr.B.K. Prasad, AOR(NP)

Mr. S.S. Shamsbery, AAG
Mr. Sandeep Singh, Adv.
For Ms. Ruchi Kohli, AOR(NP)

Ms. Binu Tamta ,Adv.

Mr. Lagnesh Mishra, Adv.
For Mr. V. N. Raghupathy,AOR(NP)

Ms. Asha Gopalan Nair ,Adv.

Ms. Anitha Shenoy,AOR(NP)

Mr. Manjit Singh, Sr. Adv.
Ms. Nupur chaudhary, Adv.
Mr. Tarjit Singh, Adv.
for Mr. Kamal Mohan Gupta,AOR(NP)

UPON hearing the counsel the Court made the following
O R D E R

Arguments of Mr. U.K.Unyal, learned senior counsel
representing the petitioner(s) in S.L.P.(C) Nos.9750-9753 of
2011 heard, which remained inconclusive.

List for further hearing on 07.08.2014 as part-heard.

(Parveen Kr. Chawla)
Court Master

(Mala Kumari Sharma)
Court Master